

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH : PATNA

Date of Order:- 2.8.2006

Registration No. CCPA No.65 of 2004  
(OA-599 of 2005)

C O R A M

Hon'ble Km Sadhna Srivastava, Member (J)

Hon'ble Shri S.N.P.N.Sinha, Member (A)

Bhikhari Mistri

.....Applicant

None appears for the applicant

Versus

Shri M.K.Dubey & Another

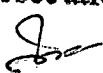
.....Respondents

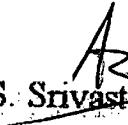
-By Shri B.K.Sinha, Advocate

O R D E R

(Pronounced in open Court  
through dictation )

Hon'ble Km Sadhna Srivastava, Member (J) :-The case is called out. None appears for the applicant. Earlier on 12.7.2006 and 28.7.2006 none has appeared on behalf of the applicant. Shri B.K.Sinha, counsel for the respondents submits that the order dated 12.9.2005 passed in OA-599 of 2005 has already been complied with. It appears that the applicant has lost his interest in pursuing the contempt petition. The CCPA is dismissed for non-prosecution.

  
(S.N.P.N.Sinha)

  
(S. Srivastava)